

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 143/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Sarkar Packs Pvt.Ltd.  
V/s.  
Cobit Engineering Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Bhagyashri Nishal	Respondent	Bhagyashri (For Adv. Tejendra sachdev)
2	G.M. Joshi	Adv. for operational creditor	G.M. Joshi

ORDER

TCP No. 143/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Corporate Debtor are present.

List this matter on 05.10.2017 for Order.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)